

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 19, 2006

No. 1333 /DR(S)/2006

Sri **Anand Prakash-II**, Additional Chief Judicial Magistrate, Farrukhabad to be Civil Judge, Senior Division, Farrukhabad vice Sri Durg Narayan Singh.

No. 1334 /DR(S)/2006

Sri **Durg Narayan Singh**, Civil Judge, Senior Division, Farrukhabad to be Additional Chief Judicial Magistrate (Northern Railway), Farrukhabad in the vacant court.

BY ORDER OF THE COURT,
Sd/-

(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 145 /DR(S)/2006 Dated: Allahabad : July 19, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Farrukhabad. (Information available on E-mail).
The officers mentioned above shall handover charge of their present posts and shall take over charge of their new postings immediately.
The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.
8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Assistant Registrar (Budget), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Section Officer (Admin.A-3), High Court, Allahabad.
13. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judges, Farrukhabad. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)